

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

ORDER SHEET

APPLICATION No.

of

**Applicant(s):
Advocate for
Applicant(s) :**

Respondent(s) :

Respondent (s) :


O.A No.45/2011

Date of Order : 11.07.2016

None for the applicant.

Shri Rameshwar Dave present for the respondents.

From the perusal of file, it is evident that none was present for the applicant on the last listed date i.e. 24.5.2016 and 1.6.2016. It appears that applicant has lost interest in pursuing the O.A. Hence, the O.A. is dismissed in default and for non prosecution.


[Praveen Mahajan]

Administrative Member


(Dr. Murtaza Ali)

Judicial Member

Manish/-